NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.78/ BB/2017	T.P. No.	T.P. No. Purpose		Name of the Parties M/s. / Mr.	
	-	For hearing	Rule 6 of IB	Bibekananda Rout Vs Camson Bio Technlogies Ltd	

SL. NO.	NAME (IN C & PHONE N		REPRESEN	TATION TO WHOM	SIGNATURE
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ORDER

Counsel for Petitioner is present. Mr. Nagendra Kumar, appearing for Corporate Debtor is present. He undertake to file vakalath for Corporate Debtor and granted time for filing vakalath and also for filing objections, adjourned to 05/12/2017. As one more petition was filed against the same Corporate Debtor bearing No. CP 53/BB/2017. Meanwhile, Counsel for Petitioner pointed out one more defect raised by the registry.

Member (T)

Member (J)